

BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
COURT 1

C.P. (I.B) No.169/7/NCLT/AHM/2019

Coram: MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE THE AHMEDABAD BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 31.05.2021

Name of the Company:

Canara Bank
V/s
Nakoda Ltd

Section:

7 of the Insolvency & Bankruptcy Code, 2016


ORDER

Learned Senior Counsel Mr. Navin Pahwa appeared for the Financial Creditor.

Learned Counsel Mr. Jaimin Dave appeared for the Corporate Debtor.

The matter stands adjourned to 15.06.2021 for further consideration.


(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)


(MADAN B GOSAVI)
MEMBER (JUDICIAL)